MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING <u>SEPTEMBER 2021</u> (data as on 06.10.2021)

Nature of incident	No. of cases	No. of cases	Pendency as on
	registered	disposed	date
CUSTODIAL DEATH (POLICE) (Inc. Code			
807)	24	5	344
CUSTODIAL DEATH (JUDICIAL) (Inc.			
Code 301)	254	163	3407
DEATH IN POLICE ENCOUNTER			
(POLICE) (Inc. Code 812)	19	14	365
BONDED LABOUR (Inc. Code 601)	17	2	290
CHILDREN (Inc. Code 100-117)	72	39	336
WOMEN (Inc. Code 1300-1316)	743	506	1741
SC/ST/OBC (Inc. Code 1900-1909)	105	100	338
OTHERS	9393	7907	13985
Total	10627	8736	20806

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of September 2021

	No. of cases registered	No. of cases disposed	Pendency as on date	
SUO-MOTU	1	3	90	
HRD	3	1	82	

Cases where NHRC recommended Monetary relief during the month of September 2021

	No of Cases	Amount
Nature of incident		recommended (in
		Rs.)
CHILD RAPE	1	200000
MALFUNCTIONING OF MEDICAL		
PROFESSIONALS	1	300000
MID DAY MEAL FOR CHILDREN	1	60000
CUSTODIAL DEATH (Judicial)	9	2450000
ALLEGED CUSTODIAL DEATHS IN		
JUDICIAL CUSTODY	1	200000
TROUBLE BY ANTI-SOCIAL ELEMENTS	1	300000
CUSTODIAL DEATH (Police)	2	1100000
DEATH IN POLICE FIRING	1	700000
DEATH IN POLICE ENCOUNTER	1	500000
FAILURE IN TAKING LAWFUL ACTION	3	500000
GANG RAPE	1	300000
DEATH DUE TO ELECTROCUTION	1	200000
ATROCITIES ON SC	1	200000
Total	24	7010000